

<i>Sl. No.</i>	<i>River Basin</i>	<i>Agreement</i>	<i>Quantity of Water allocated to Rajasthan</i>
		Dispute Tribunal Award 1979	
3.	Ravi & Beas Waters	Inter State Agreement on Ravi-Bease Waters of 1981	11.972
4.	Yamuna Waters	Memorandum of Understanding allocation of surface flow of Yamuna of May, 94	1.119

(d) Does not arise.

ment during the last three years?

[English]

Irrigation Projects

1672. SHRI SOBHANDREESWARA
RAO VADDE:
SHRI DHARMA BHIKSHAM:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some irrigation projects of Andhra Pradesh are pending with the Union Government;

(b) if so, the details thereof and the reasons therefor;

(c) the time by which these projects are likely to be cleared; and

(d) the details of irrigation projects which have been cleared by the Union Govern-

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) A Statement giving details of new major and medium irrigation projects of Andhra Pradesh at the Centre is attached.

(c) Clearance of the project depends upon how soon the State Government complies with the observations of the Central Appraising Agencies and obtains clearances from the Ministry of Environment & Forests and Ministry of Welfare as required.

(d) 5 Medium Irrigation Projects namely, Yerrakalava, Maddileru, Kaulasnala, Buggawanka & Chelamelavagu have been given investment clearance by the Planning Commission at estimated cost of Rs. 46.519 Crores, Rs. 28.56 Crores, Rs. 20.487 Crores, Rs. 25.916 Crores & Rs. 22.99 Crores respectively during the last three years.

STATEMENT

STATEMENT GIVING DETAILS OF NEW MAJOR & MEDIUM IRRIGATION PROJECTS OF ANDHRA PRADESH

S. No.	Name of Project	Latest estimated cost (Rs. Crores)	Area benefitted (Hectares)	Date of receipt in Central Water Commission	Remarks
1	2	3	4	5	6
MAJOR					
1.	Jurala	204.75	47,840	9/80	Techno-economically appraised and accepted by the Advisory Committee in 4/88 for Rs. 204.75 Crores subject to environment and Forests. Environment clearance received in 4/94. The State Govt. is required to update the cost estimates.
2.	Vamsadhara State - II	410.74	50,960	3/79	Techno-economically appraised and accepted by the Advisory Commit-

S. No.	Name of Project	Latest estimated cost (Rs. Crores)	Area benefitted (Hectares)	Date of receipt in Central Water Commission	Remarks
1	2	3	4	5	6
					<p>tee in 12/91 for Rs. 275.74 crores. The State is required to obtain environment and forest clearances from the Ministry of Environment and Forests and clearance of Ministry of Welfare on rehabilitation and resettlement aspects. Based on mathematical model study done by Central Water Commission, the State is also required to sort out the submergence issue with Orissa.</p>
3.	Yeleru	335.34	27,360	1/93	<p>Techno-economically appraised and accepted by the Advisory Committee in 3/93 for Rs. 335.34 crores. The State is required to obtain environment and forest clearances from Ministry of Environment and Forests and clearance of Ministry of Welfare on Rehabilitation</p>

S. No.	Name of Project	Latest estimated cost (Rs. Crores)	Area benefitted (Hectares)	Date of receipt in Central Water Commission	Remarks
1	2	3	4	5	6
4.	Telugu Ganga Project	1120.00	199,000	12/83	<p>and resettlement aspects. The State is also required to sort out the issue regarding charging for water for industrial water supply.</p> <p>It has been techno-economically examined by Central Water Commission, but the Advisory Committee in 4/88 deferred consideration due to non-resolution of inter-state issues. The project has also been cleared from environment and forest angles. The State is required to obtain concurrence of other Krishna basin States or establish techno-economic viability of the proposal to save 29 T MC of water on other Krishna basin schemes in Andhra Pradesh for utilisation on this project.</p>

S. No.	Name of Project	Latest estimated cost (Rs. Crores)	Area benefitted (Hectares)	Date of receipt in Central Water Commission	Remarks
1	2	3	4	5	6
5.	K.C. Canal Modernisation	198.00	106,000	11/92	The State is required to submit detailed project report as per guidelines of Central Water Commission.
6.	Pulichintala	268.64	No additional irrigation benefits but 60 MW Power proposed.	7/93	The State is required to sort out various techno-economic issues and also obtain clearances from the Ministry of Environment and Forests and Ministry of Welfare.
7.	Flood flow Canal from Sriramsagar	1334.00	89,030	12/93	The State Government is required to sortout various techno-economic issues with the Central Water Commission.
MEDIUM					
1.	Pedderu	26.23	6,460	9/91	Techno-economically examined and accepted by the Advisory Committee

S. No.	Name of Project	Latest estimated cost (Rs. Crores)	Area benefitted (Hectares)	Date of receipt in Central Water Commission	Remarks
1	2	3	4	5	6
2.	Palemvagu	29.13	6,230	1/86	in 11/93 subject to obtaining clearance of Ministry of Welfare on rehabilitation/resettlement plans and provision of adequate funds by the State. Techno-economically examined and accepted by the Advisory Committee in 11/93 subject to obtaining of forest clearance from the Ministry of Environment and Forests and provision of adequate funds by the State Government.